CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. 345/94

Wednesday, this the 31st day of May, 1995

CORAM:

HON BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON BLE MR. P. V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

E.M. Sobha D/o Madhavan Eliyanthodath House, Vypeen, Kochi Taluk

Applicant

VS.

- 1. Staff Officer (Civilians)
 Headquarters, Southern Naval Command
 Cochin-4
- The Captain Superintendent Naval Ship Repair Yard, Cochin.
- 3. The Canteen Officer, Industrial Canteen, Naval Ship Repair Yard, Cochin.
- 4. The Canteen Supervisor, Naval Ship Repair Yard, Cochin
- 5. Chairman, Canteen Managing Committee Naval Ship Repair Yard, Cochin
- 6. Chief Staff Officer (P&A)
 Headquarters, Southern Naval Command
 Kochi
- 7. John Das C. Parankimavila Veedu Mannadikonam, Russalpuram, Balaramapuram, Thiruvananthapuram

Respondents

By Advocate Mr. T.P. M. Ibrahim Khan, SCGSC for R 1-6 Advocate Mr. E.M. Joseph for R-7

ORDER

CHETTUR SANKARAN NAIR (J) VICE CHAIRMAN

Neither the applicant nor her counsel is present.

There is no representation either. Application is dismissed.

No costs.

Dated the 31st May, 1995.

P. V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

kmn 31595